

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-3058/ND/2019

IN THE MATTER OF:

M/s. Metenere Ltd.

...PETITIONER

Vs.

M/s. Empower Softrade & Techno Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 13.12.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor :

For the Respondent/ Corporate-debtor :

ORDER

On request of learned counsel for the petitioner matter is adjourned to 08th

January, 2020.

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**(V.K. Subburaj)
Member (T)**

- Sd -

**(Abni Ranjan Kumar Sinha)
Member (J)**